

6. The number of seats to medical colleges should be linked to the Health requirements of the area and the job opportunities available. It should also be ensured that all doctors should be absorbed in appropriate jobs after finishing their training.

7. The working hours of all junior Doctors should be fixed at a maximum of 48 hours per week. Further, over-time allowance should be given for over-time done.

8. All Junior Doctors should be entitled to full leave benefits of: Earned Leave, Casual Leaves, Sick Leave and Maternity Leave, as is given to other Government Servants.

9. The pay-scales of all Junior Doctors should be suitably upgraded so as to be commensurate with their qualifications, since they work as full-fledged doctors or specialists during this period.

10. Full benefits of the period of serving as Junior Doctors for purposes of increments, seniority and pension should accrue to them.

11. An Indian Medical Service should be immediately constituted.

12. Capitation fees in Medical Colleges should be abolished.

13. Junior Doctors should be given adequate representation on all decision-making bodies concerning them.

14. The Thesis for post-graduate course should be abolished.

### Complaints by Indian Workers in Gulf Countries

22. SHRI K. A. RAJAN: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that a number of Indian immigrant workers in Gulf countries and Libya have complained of ill treatment, denial of promised employment in respect of skilled work, manhandling by local police, withholding of payment of wage etc.

(b) whether Government have made any investigation into these complaints through our diplomatic personnel posted in these countries;

(c) if so, the findings thereof; and

(d) the action being taken to improve the situation?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): (a) Yes, Sir,

(b) to (d). All complaints received are investigated and efforts are made to take remedial action through discussions with authorities of the concerned countries as also through discussions with concerned employers.

### Arrears of Demurrage Charges towards Public sector Undertakings

23. SHRI ATAL BIHARI VAJPAYEE:

SHRI SURAJ BHAN:

Will the Minister of RAILWAYS be pleased to state:

(a) arrears of demurrage charges towards each of the Public Sector Undertakings, specially those of steel, power, coal and fertilisers;

(b) names of other parties towards whom demurrage amount of Re. one lakh or more is due; and

(c) the action taken and guidelines laid down in this behalf?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) to (c). The information is being collected and will be laid on the table of the Sabha.

### Shifting of N.F. Railways Loco Shed and Stores at Katihar

24. SHRI TARIQ ANWAR: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that the loco shed and the store of N.F. Railway at

Katihar is going to be closed and shifted to some other place;

(b) if so, what prompted this decision; and

(c) whether there is still scope of reversing this decision?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) Loco shed and the store of N.F. Railway at Katihar is not going to be closed. MG Loco Shed is proposed to be shifted and combined with the existing BG loco shed at Katihar. There is no proposal for shifting of stores depot from the existing site at Katihar.

(b) In view of conversion of Barauni-Katihar MG section into BG, remodeling of Katihar yard has been considered necessary.

(c) Loco shed and store depot will remain at Katihar even after shifting of MG shed.

#### Stabbing of India's U.N. Official

25. SHRI D. M. PUTTE GOWDA:  
SHRI H. N. NANJE GOWDA:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government are aware that an Indian Official at United Nations was stabbed at the Ralph Bunche Park in front of the U.N. building;

(b) if so, full details thereof; and

(c) what measures have been adopted by the Government for the safety of Indians living abroad?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): (a) to (c). The Government is aware that an Indian employee of the United Nations was stabbed in New York near the United Nations building. However, while the Government deeply regrets this incident, it is not in a position to take any specific action in this regard since the enforcement of

law and order is a subject within the sole jurisdiction of the civil authorities concerned, in this case the City of New York. There is no record of the victim of this incident having sought the assistance of the Indian mission in New York.

#### Late Running of Trains between Gondhia and Jabalpur

26. SHRI UTTAM RATHOD: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that the trains running between Gondhia and Jabalpur under Jabalpur Division do not run in time;

(b) whether last year on many occasions they were late by four to five hours; and

(c) what steps have been taken by Government to run the trains in time?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) to (c). The punctuality of trains on Gondhia-Jabalpur section has not been satisfactory. However, as a result of concerted efforts the performance of trains on this section has already improved considerably compared to last year. Efforts are being made to improve it still further.

#### Survey for broad Gauge lines between Tirupathi to Katpadi

27. SHRI P. RAJAGOPAL NAIDU: Will the Minister of RAILWAYS be pleased to state:

(a) whether the survey from Tirupathi to Katpadi has been taken up to lay a broad gauge line; and

(b) if so, the work done so far?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) and (b). Survey for conver-